

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken to remove this lacuna?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). All toilet soaps, whether in the form of cake or liquid are covered by definition of the term 'Cosmetic' as given in the Drugs and Cosmetics Act, 1940. This amendment was carried out by the Drugs and Cosmetics (Amendment) Act, 1982.

Employment on Compassionate grounds

9804. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of appointments made zone-wise during 1987-88 on compassionate grounds of the dependents of railway employees who die on duty; and

(b) the number of such cases for employment pending with each Zonal Railway as on 31st March, 1988?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Inclusion of Tabo and Kye Monestries in World Cultural Heritage List

9805. PROF. NARAIN CHAND PARASHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have approached the UNESCO for inclusion of Tabo and Kye Monestries in Himachal Pradesh and some other ancient monuments/temples in the World Cultural Heritage List during the past 3 years;

(b) if so, the details if the proposals submitted to the UNESCO in this regard; and

(c) whether efforts would be made to pursue the inclusion of the remaining monuments in list?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) and (b). No, Sir. A list of 25 monuments/sites (Statement-I) was submitted in 1982 to the World Heritage Committee of the UNESCO. Out of these thirteen have been enlisted (Statement-II) up to 87.

(c) Yes, Sir.

STATEMENT-I

Monuments proposed under World Heritage list.

In response to a communication from the World Heritage Committee, Archaeological Survey of India proposed for inclusion of twentyfive (25) monuments of outstanding universal value in the World Heritage List to the Unesco in 1982. They are:

1. Red Fort, Delhi.
2. Humayun's Tomb, Delhi.
3. Qutab Minar, Delhi.
4. Churches and Convents at Goa.
5. Excavated Remains at Lothal.
6. Martand temple, Jammu and Kashmir.

7. Gol Gumbaz at Bijapur.
8. Monuments at Aihole.
9. Monuments at Pattadakal.
10. Group of monuments at Hampi.
11. Khajuraho Group of temples.
12. Caves at Ajanta.
13. Caves at Ellora.
14. Elephanta Caves.
15. Caves at Karla.
16. Sun Temple, Konarak.
17. Fort and monuments, Chittorgarh.
18. Excavated remains, Kalibangan.
19. Group of monuments, Mahabalipuram.
20. Brihadisvara temple, Thanjavur.
21. Agra Fort, Agra.
22. Taj Mahal, Agra.
23. Akbar's tomb, Sikandara, Agra.
24. Group of monuments, Fatehpur Sikri.
25. Itmad-ud-Daula Tomb, Agra.

STATEMENT II

Monuments brought under World Heritage List

Out of the 25 monuments, recommended, the following 13 have been included in the World Heritage List:

1. Taj Mahal, Agra.
2. Agra Fort, Agra.
3. Ajanta Caves.
4. Ellora Caves.
5. Sun Temple, Konarak.
6. Group of monuments at Mahabalipuram.

7. Monuments at Hampi.
8. Monuments at Khajuraho.
9. Monuments at Fatehpur Sikri.
10. Churches and Convents at Goa.
11. Group of monuments at Pattadakal.
12. Elephanta Caves.
13. Brihadeshwara temple.

International Seminar on Conservation and Preservation of Heritage

9806. DR. V. VENKATESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether and International Seminar on 'Conservation and preservation of Heritage' was held at Hampi in Karnataka recently; and

(b) if so, the details of the suggestions made and the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, (SHRI L.P. SHAHI): (a) and (b). Directorate of Archaeology and Museums of the Government of Karnataka organised an international seminar as one of the activities to mark its centenary celebrations at Hampi from 7th to 10th Dec., 1987. The suggestions inter alia, related to new constructions in the archaeological areas, integrated conservation plan, documentation, presentation, regular inspections and the like. The State Government concerned have to take further action in the matter.

Women's Studies in Universities

9807. DR. V. VENKATESH:
SHRI BALASAHEB VIKHE
PATIL:
SHRI BIMALKANTI GHOSH:
SHRI VAKKOM
PURUSHOTHAMAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:

(a) whether some universities have introduced Women's studies as a part of curricula;

(b) if so, the details thereof and whether the universities have been selected by the University Grants Commission;

(c) whether the Commission has laid down some guidelines for the development of Women's studies in the universities/colleges; and

(d) if so, the salient features thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) and (b). The National Policy on Education and its Programme of Action envisage incorporation of issues relating to Women's studies and role in the curricula for Under-graduate courses. The UGC has identified 7 Universities, namely, Kerala, Panjab, NEHU, Ranchi, Banaras, South Gujarat and SNDT Women's University to prepare draft syllabi on Women's studies for incorporation in the Under-graduate programmes.

(c) and (d). The Commission has framed guidelines for development of Women's studies in Universities and colleges in the country. According to these guidelines, the objectives of the programme of Women's studies include promoting awareness of the